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IN THE HIGH COURT OF DELHI AT NEW DELHI

O.M.P. 981/2014, I.A. 11866/2015

SUNITA VEDBRAT & ORS Petitioners

> Mr. K.K. Sharma, Senior Advocate Through:

> > with Mr. Aviral Agnihotri & Mr.Ram Pravesh Rai, Advocates.

versus

PREM SAGAR KHANNA & ORS Respondents

> Mr. Akshay Makhija & Ms.Roshni Through:

Namboodiry, Advocates for R-1. Mr. Ashish Verma & Mr.Arnav

Sanyal, Advocates for R-3.

Mr. S.Santanam Swaminadhan & Mr.Kartik Malhotra, Advocates for

R-7.

Mr. Ajay Kohli & Ms. Astha Garg, Advocates for LRs of Shri. Ravi

Khanna.

O.M.P. 1141/2014

SHALINI SETHI Petitioner

> Ms. Priya Puri & Ms. Srishti Through:

> > Sharma, Advocates.

versus

PREM SAGAR KHANNA & ORS Respondents

> Through: Mr. Akshay Makhija & Ms.Roshni

> > Namboodiry, Advocates for R-1. Mr. Ashish Verma & Mr.Arnav

Sanyal, Advocates for R-3.

Mr. K.K. Sharma, Senior Advocate with Mr.Aviral Agnihotri,

Advocate for R-6 to R-9.

Mr. S. Santanam Swaminadhan & Mr.Kartik Malhotra, Advocates for

R-11.

O.M.P. 981/2014 & Other Connected Matters

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Mr. Ajay Kohli & Ms.Astha Garg, Advocates for LRs of Shri. Ravi Khanna.

+ **O.M.P.** 1142/2014

RADHIKA VERMA Petitioner

Through: Mr.S. Santanam Swaminadhan &

Mr.Kartik Malhotra, Advocates.

versus

PREM SAGAR KHANNA & ORS Respondents

Through: Mr. Akshay Makhija & Ms.Roshni

Namboodiry, Advocates for R-1. Mr. Ashish Verma & Mr.Arnav

Sanyal, Advocates for R-3.

Mr. K.K. Sharma, Senior Advocate with Mr.Aviral Agnihotri & Mr.Ram Pravesh Rai, Advocates

for R-6 to R9.

Mr. S. Santanam Swaminadhan & Mr.Kartik Malhotra, Advocates for

R-11.

Mr. Ajay Kohli & Ms. Astha Garg, Advocates for LRs of Shri. Ravi

Khanna.

+ **O.M.P. 1143/2014**

NANDINI MOHINDRA Petitioner

Through: Mr. Yati Sharma, Advocate.

versus

PREM SAGAR KHANNA & ORS Respondents

Through: Mr. Akshay Makhija & Ms.Roshni

Namboodiry, Advocates for R-1. Mr. Ashish Verma & Mr.Arnav

Sanyal, Advocates for R-3.

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Mr. K.K. Sharma, Senior Advocate with Mr.Aviral Agnihotri & Mr.Ram Pravesh Rai, Advocates for R-6 to R-9.
Mr. Ajay Kohli & Ms.Astha Garg, Advocates for LRs of Shri. Ravi Khanna.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

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06.02.2020

- 1. It appears that steps to implead the legal representatives of Mr.Arun Raj Khanna, who passed away on 04.09.2019, have not yet been taken. Learned counsel for the petitioners in each of these petitions will take necessary steps in this respect.
- 2. Learned counsel for the parties submit that there is some possibility of a settlement between the petitioner and the respondent in O.M.P. 981/2014, which would have the effect of settling the disputes in all these petitions. An adjournment is therefore sought.
- 3. List on 28.04.2020.
- 4. In the meantime, if the parties consider that the assistance of a mediator would be helpful in resolving their disputes, they are at liberty to approach Samadhan, Delhi High Court Mediation and Conciliation Centre.

PRATEEK JALAN, J

FEBRUARY 06, 2020

'pv'/s

O.M.P. 981/2014 & Other Connected Matters

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